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CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

O.A. No. 495/2012

Jodhpur this the 25th day of February, 2013.

CORAM

**Hon'ble Mr. Justice Kailash Chandra Joshi, Member (J) and
Hon'ble Ms. Meenakshi Hooja, Member (A)**

Babu Lal Prajapat S/o Hera Ram
R/o L-65-A, Railway Colony,
Abu Road.

.....Applicant

(Through Advocate Mr. A.K. Kaushik)

Versus

1. Union of India through General Manager
North-Western Railway, Hqrs. Jaipur Zone
Chainpura, Jagatpura, Jaipur, Rajasthan
2. Division Railway Manager, North Western Railway,
Ajmer Division, Ajmer

(Through Advocate Mr Kamal Dave)

3. Promod Narayan Gautum, Sr. Section Engineer (Loco)
Crew Lobby, NWR, Abu Road

.....Respondents

ORDER (Oral)

Per Justice Kailash Chandra Joshi, Member (J)

Counsel for the applicant submits that the impugned order has been cancelled by the respondent-department. Therefore, no cause survives.

Accordingly, OA stands dismissed.


(MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(JUSTICE K.C. JOSHI)
JUDICIAL MEMBER